

New terror module implemented in Mumbai blasts

371. SHRIMATI GUNDU SUDHARANI:

SHRI R.C. SINGH:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that a new terror module has been implemented in the recently held serial Mumbai blasts on 13th July, 2011;
- (b) if so, whether any clue the intelligent agencies could gather of the new module;
- (c) whether security agencies could get any evidence of perpetrators from the CCTV cameras; and
- (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH):

(a) to (d) In the recent Mumbai Serial Blasts on 13.07.2011, the investigations are being conducted by Anti Terrorism Squad, Maharashtra with the help of Crime Branch, Mumbai. Central Agencies are helping ATS in the investigation of the case. At this stage, no categoric statement on the issue of 'module' behind the attack can be made.

Funds for police training

†372. SHRI RUDRA NARAYAN PANY:

SHRI PRABHAT JHA:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that 13th Finance Commission had demanded approximately Rs. 200 crore for giving training to State police; and
- (b) if so, the details of the funds provided to the States in this regard and the achievement thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) and (b) As per Ministry of Finance the 13th Finance Commission (FC-XIII) has recommended Rs. 2441 crore for Police Training and up-gradation of training infrastructure to States as part of State Specific grants as per details given in the Statement (See below). Ministry of Finance has not released any grant for Training/Up-gradation of State police of far.

†Original notice of the question was received in Hindi.